

High Commission for India in Dacca for alleged assistance to some Pakistanis in their activities against the Government of Pakistan.

(b) The Government of India categorically denied the allegations against Mr. Ojha and protested against the unwarranted demand of the Government of Pakistan for Mr. Ojha's expulsion.

Sheikh Abdullah's Talk with Prime Minister

- *40. SHRI YASHPAL SINGH:
SHRI T. D. RAMABADRAN:
SHRI PREM CHAND VERMA:
SHRI CHENGALRAYA NAIDU:
SHRI ARJUN SINGH BHADORIA:
SHRI SURENDRANATH DWIVEDY:
SHRI ANBUCHZHIAN:
SHRI CHINTAMANI PANIGRAHI:
SHRI SITARAM KESRI:
SHRI K. LAKKAPPA:
SHRI SHRI CHAND GOEL:
SHRI HEM RAJ:
SHRI C. K. BHATTACHARYYA:
SHRI RAMJI RAM:
DR. SURYA PRAKASH PURI:
SHRI RAM AVTAR SHARMA:
SHRI Y. S. KUSHWAH:
SHRI ATAL BIHARI VAJPAYEE:
SHRI SHARDA NAND:
SHRI RAGHUVIR SINGH SHASTRI:
SHRI ONKAR LAL BERWA:
SHRI HARDAYAL DEVGUN:
SHRI PRAKASH VIR SHASTRI:
SHRI SHIV KUMAR SHASTRI:
SHRI BASWANT:
SHRI KANWAR LAL GUPTA:
SHRI R. S. VIDYARTHI:
SHRI N. S. SHARMA:

SHRIMATI TARKESHWARI SINHA:

SHRI LAKHAN LAL KAPOOR:

SHRI J. N. HAZARIKA:

SHRI R. K. SINHA:

SHRI RAM SINGH AYARWAL:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Sheikh Abdullah had met and had discussions with her during the month of January, 1968;

(b) if so, the number of meetings held; and

(c) the subjects discussed and the decisions arrived at?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) to (c). After Sheikh Abdullah's release, I met him on two occasions. The first meeting was on the 4th and the second on the 20th of January, 1968. The talks were of a general nature. Therefore the question of taking decisions does not arise.

MIG-21 Aircraft

- *41. SHRI GEORGE FERNANDES:
SHRI YASHPAL SINGH:

Will the Minister of DEFENCE be pleased to state:

(a) the progress made to-date in the manufacture of MIG-21 aircraft in the country;

(b) what was the originally set date for the test flight of the first indigenously manufactured MIG-21 aircraft and whether this date has been altered subsequently, and if so, how many times;

(c) whether Aviation Circles in the country have expressed concern at the delay in the progress of the MIG-21 project; and

(d) if so, Government's reaction thereto?